

Annexure - 7

Name of the corporate debtor: SKS Power Generation (Chhattisgarh) Limited; Date of commencement of CIRP: 29.04.2022
List of creditors as on: 25.04.2023

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1		The Government of India through The deputy Commissioner, Customs Division, Paradeep	29-09-2022	1,94,33,93,658	1,94,33,93,658	Government	No					
2	Central Transmission Utility Of India		13-05-2022	1,52,81,14,162	1,52,81,14,162	Statutory dues	No					
3	Superintending Engineer (ES) & Chief Electrical Inspector Govt of Chhattisgarh Raipur		11-05-2022	74,97,91,256	74,97,91,256	Statutory dues	No					
4	Powersystem Operation Corporation Ltd Western Region Load Dispatch System		07-07-2022	3,40,32,176	3,40,32,176	Statutory dues	No					
5	Power Grid Corporation Of India		12-05-2022	2,75,47,282	2,75,47,282	Statutory dues	No					
6		Government of Chhattisgarh (Commercial Tax Department)	05-06-2022	2,66,66,045	2,59,08,350	Government	No				7,57,695	
7		Assistant Commissioner of CGST & Central Excise, Division - IV, Belapur Commissionerate, Navi Mumbai	23-12-2022	2,00,77,507	1,84,00,847	Government	No				16,76,660	
8	Chhattisgarh State Industrial Development Corporation Limited		09-07-2022	1,37,31,526	1,37,31,526	Statutory dues	No					
9		CGST and Central Excise, Division VII, Navi Mumbai Commissionerate	11-04-2022	1,13,74,749	96,98,089	Government	No					
10		The Deputy Commissioner of Central Tax, Visakhapatnam South Division, CGST Commissionerate	11-10-2022	52,37,585		Government	No				52,37,585	
11		Assistant Commissioner of CGST & Central Excise, Division - VI, Belapur Commissionerate, Navi Mumbai	23-12-2022	33,98,417	33,98,417	Government	No					
12		Assistant Commissioner of CGST & Central Excise, Division - IV, Belapur Commissionerate, Navi Mumbai	23-12-2022	26,62,500	8,87,500	Government	No				17,75,000	

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	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
13		The Assistant Commissioner of CGST & Central Excise, Division VIII, Daman Commissionerate	17-11-2022	18,93,481		Government	No					18,93,481	
14		Assistant Commissioner of CGST & Central Excise, Division - III, Belapur Commissionerate, Navi Mumbai	23-12-2022	13,84,781	13,84,781	Government	No						
15		The assistant commissioner of Central Tax and Central Excise division, Chalakudy	27-10-2022	8,25,245		Government	No					8,25,245	
16	Powersystem Operation Corporation Ltd		07-07-2022	7,68,232	7,53,125	Statutory dues	No					15,107	
17		The Assistant Commissioner CGST & Central Excise, Ahmedabad	11-15-2022	1,77,603		Government	No					1,77,603	
	Total			4,37,10,76,205	4,35,70,41,169						0	1,23,58,376	